Oral Answers

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RAJYA SABHA

Wednesday, the 10th May, 1972/the 20th Vaisakha 1894 (Saka).

The House met at eleven of the clock, MR. CHAIRMAN in the Chair.

ORAL ANSWERS TO QUESTIONS

REVISION OF PAY SCALES OF TEACHERS

*61. SHRI K. B. CHETTRI :| SARDAR AMJAD ALI : SHRI PRANAB KUMAR MUKHERJEE : DR. R. K. CHAKRABARTI :

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether the question of revision of pay scales for the teaching and non-teaching staff of different primary and secondary schools and Colleges has been referred to the Pay Commission set up by the Central Government; and

(b) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (PROF. D. P. YADAV): (a) and (b) The terms of reference of the Pay Commission provide for the consideration of the pay scales and conditions of service of the teaching and non-teaching staff who are Govt, employees of such schools and colleges as are directly under the Central Government or the Union Administration. Territory State Governments normally have their own Pay Commissions.

SHRI K. B. CHETTRI : Sir, I could not follow what he said. I did not follow his reply.

PROF. D. P. YADAV : Why ? I read it out. Anyway, I will read it out a bit loudly.

The terms of reference of the Pay Commission provide for the consideration of thy •(•The question was actually asked on floor of the House by Shri K. B. Chettri. pay scales and conditions of service of the teaching and non-teaching staff who are Government employees of such schools and colleges as are directly under the Central Government or the Union Territory Administration. State Governments normally have their own Pay Commissions.

MR. CHAIRMAN : Any question you want to ask ?

SHRI K. B. CHETTRI : Yes, Sir. The teachers are called the nation builders. But these nation builders can hardly hope to make both ends meet in these days of rising prices of the essential commodities. Even their small pay...

MR. CHAIRMAN : Now what is your question, please ?

SHRI K. B. CHETTRI : I am coming to that point, Sir.

MR. CHAIRMAN : You put the question at once.

SHRI PRANAB KUMAR MUKHER-JEE : Sir, it is his maiden question.

SHRI A. G. KULKARNI : Sir, it is his first question.

MR. CHAIRMAN : Yes, I know it. Please put your question, Mr. Chettri.

SHRI K. B. CHETTRI : Sir, will the hon. Minister enlighten the House as to whether there is any separate proposal to set up a separale Pay Commission to revise the scales of the teachers and whether, in meantime, the Government can give any interim relief to the teaching and non-teaching staff?

MR. CHAIRMAN : All right. Thank you.

PROF D. P. YADAV : Sir, this is a broad question. Actually, so far as the Kothari Commission is concerned, it recommended that from 1966 an wards the teachers serving under the State Governments should be paid as per their recommendation and Government of India should pay that amount to the State Governments and we

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hope that the State Governments will be coming forward to enhance the salary and pay structure of the teachers.

MR. CHAIRMAN : Yes, Mr. Amjad Ali. Not here. Yes, Mr. Pranab Kumar Mukherjee.

SHRI i RANAB KUMAR MUKHERJEE : Sir, in view of the fact that the various State Governments have not yet implemented the recommendations of the Kothari Commission in respect of the primary and secondary teachers, may I know from the hon. Minister whether the Government of India had issued any guidelines to the various State Education Ministries for the implementation of the recommendations of the Kothari Commission and to revise the pay scales of the teaching and the non-teaching staff in the various non-Government schools and colleges in the States ?

PROF. D. P. YADAV : Sir, on our side we have been requesting the State Governments to revise the pay scales. Actually, it is not all the State Governments who have not done it. Very few States like U. P. and some other States have not implemented the salary structure as recommended by the Kothari Commission.

SHRI A. G. KULKARNI : Even U. P. has not implemented it ?

PROF. D. P. YADAV : Not in full. In some of the categories they have implemented and not in others.

SHRI PRANAB KUMAR MUKHERJEE : What about Bihar ?

PROF. D. P. YADAV : We shall be pressing again and request the State Government for that.

MR. CHAIRMAN : Dr. Chakrabarti.

DR. R. K. CHAKRABARTI : Sir, the hon. Minister has said something about the Central school staff, but the question was about the teaching staff all over the country in the primary, secondary and college levels. I hope the hon. Minister knows that an agreement has been reached between the workers of jute mills and millowners about the average salary. Doesn't the hon. Minister think that in view of the fact that a primary teacher gets something like Rs. 100 per month, and that also in monthly instalments in some places, their cases can be included in the Third Pay Commission ?

PROF. D. P. YADAV : The First Pay Commission for Central Government servants

MR. CHAIRMAN : I think you have already answered it.

PROF. D. P. YADAV : Yes.

श्री इयाम लाल यादव : मान्यवर, ऐसी स्थिति में जबकि प्राइमरी स्कुल ग्रौर सैकेंड़ी स्कूल के अध्यापकों के वेतन के सम्बन्ध में अभी तक बहत से प्रदेशों की सरकारों नेन कोई वेतन आयोग नियुक्त किया ग्रीरन वेतन के सम्बन्ध में उनको केन्द्रीय सरकार की तरफ से जो निर्देश दिये गये थे, उनका उन्होंने पालन किया, इसके साथ ही ये स्कूल ग्रधिकतर जिला परिषद् के या एडेड स्कूल होते हैं, जिनके अध्या-पकों को साधारणतया वेतन नहीं मिल पाता और अधिकतर भार सरकार पर पडता है, तो क्या सरकार इस बात पर विचार करेगी कि प्राइमरी ग्रीर सैकेंड़ी स्कुल के तमाम टीचरों के वेतन का भार स्वयं सरकार ही लेले और सरकार ही उसका वितरण करे। एक प्रकार से इन संस्थाओं का राष्ट्रीयकरण करने पर क्या ग्राप विचार करेंगे ?

प्रो॰ डी॰ पी॰ यादव : जहां तक प्राइमरी ग्रीर सैकेंड्री स्कूल के टीचरों की बात है, उनका राज्य सरकारों से सम्बन्ध है । केन्द्रीय सरकार यह जरूर चाहती है कि संपूर्ण भारत में एक समान वेतनमान हो और हम ग्रपना गुड आफिस इस बात के लिये जरूर प्रयोग करेंगे कि उनको ग्रच्छे से अच्छा वेतन मिले ।

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DR. V. B. SINGH : By referring the question of salaries of some teachers to the Pay Commission and not referring of others, is the Government aware that it is creating irrationality in the wage structure ?

PROF. S. NURUL HASAN : Sir, there are two categories of teachers whose salaries are paid out of the Central Government funds; School teachers and University and College teachers. The matter of University and College teacher is before a committes appointed by the University Grants Commission which is looking into the terms and conditions and pay scales of these teachers. So far as schools are concerned, once the recommendation of the Third Pay Commission is available, the Central Government would look into the cases of those school teachers whose salary is to be paid out of the Central Government funds, whether direcdy or indirectly, and which have not yet been covered by the Third Pay Commission.

श्री मान सिंह वर्मा : श्रीमन्, माननीय मंत्री जी जब इस बात को बानते हैं कि विभिन्न राज्यों के जो ग्रध्यापकों के वेतनमान हैं, वे संतौपजनक नहीं हैं तो उसको दृष्टि में रख कर केन्द्र की ग्रीर से क्या इस प्रकार का कोई सर्वे करने के पश्चात् कोई इस प्रकार का कोई सर्वे करने के पश्चात् कोई इस प्रकार की योजना उनको लाभ पहुंचाने के लिए बनाई जा रही है। राज्यों की सीमाएं बहुत सीमित होती हैं, उनके साथन बहुत सीमित होते हैं, वे इतना दे नहीं पायेंगी, तो इसको दृष्टि में रख कर क्या ग्राप कोई योजना इस प्रकार की बना रहे हैं, जिससे उनको लाभ पहुंच सके ?

प्रो॰ डी॰ पी॰ यादय : इसका जवाब मैं पहले ही दे चुका हूं। कोठारो कमीशन ने जैसा कि रिकमेंड किया था, कालेज के टीचर्स को यहां से हमने 80 परसेंट और 20 परसेंट की वेसिस पर पैसा दिया था। लेकिन उनकी नेश-नल कौंसिल ने कहा कि हमको ईयर मार्क कर के आप पैसा मत दीजिये, सारे का सारा एमा-उंट जो है वह हमको एक साथ दे दीजिये । अतः हमने उनको पैसा एक साथ दे दिया और यह कहा कि उसका सारा व्यय शिक्षा के उन्नयन के लिये होना चाहिये । ऐसा उससें लिखा था और बहुत ही कम स्टेट्स ऐसी हैं जिन्होंने कोठारी कमीशन की रिकमेंडेशंस को नहीं माना है । एक दो स्टेट्स ऐसी हैं ।

MR. CHAIRMAN : Last question.

SHRI GULAM NABI UNTOO : In view of the fact that our standard of education is deteriorating fast and our educational policy is defective and only those who are rejected elsewhere come to the Education sesvice, will the Government consider establishing such colleges as engineering colleges or medical colleges, where students after passing Higher Seconary or Matriculation will be allowed afer proper scrutiny so that graduate in Education will come up ?...

MR. CHAIRMAN : This does not arise out of this question . . .

SHRI GULAM NABI UNTOO : Will the Government consider this ?

MR. CHAIRMAN : I do not think it arises out of this question.

SHORTAGE OF PULSES AND OIL SEEDS

*62. SHRI CHANDRA SHEKHAR : SHRI KRISHAN KANT :f DR. Z. A. AHMAD : SHRI D. P. SH1GH : SHRI GULAM NABI UNTOO :

Will «he Minister of AGRICULTURE be pleased to state :

(a) whether there has been recurring shortage of pulses and oil seeds all over the country;

[†]The question was actually asked on th< floor of the House by Shri Krishan Kant.